

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.126 - IA/811(AHM)2022
In
C.P.(IB)/231(AHM)2021

Proceedings under Section 10 IBC

IN THE MATTER OF:

Nana Layja Power Company Ltd

.....Applicant

Order delivered on: 21/12/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Sighvi, Ld. Adv. a.w. Ms. Pragati Tiwri, Ld.
Adv.

For the Respondent :

ORDER

IA/811(AHM)2022

We heard Learned Counsel for the Applicant. The order is reserved.

-SD-
KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev